

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 71/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: M/s. Sansara Developers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Kulkarni	Adv	
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Common Order

CSP 63/230-232/NCLT/MUM/MH/2017
CSP 64/230-232/NCLT/MUM/MH/2017
CSP 65/230-232/NCLT/MUM/MH/2017
CSP 66/230-232/NCLT/MUM/MH/2017
CSP 67/230-232/NCLT/MUM/MH/2017
CSP 68/230-232/NCLT/MUM/MH/2017
CSP 69/230-232/NCLT/MUM/MH/2017
CSP 70/230-232/NCLT/MUM/MH/2017
CSP 71/230-232/NCLT/MUM/MH/2017
CSP 72/230-232/NCLT/MUM/MH/2017
CSP 73/230-232/NCLT/MUM/MH/2017

At request of the petitioner counsel, list this matter on 08-06-2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)